- (ख) यदि हां, तो उन व्यापारियों, प्रिधिकारियों तथा राजनीतिज्ञों की संख्या क्या है जिनके घरों पर छापे मारे मये तथा उनके घरों से कुल कितने मूल्य का माल बरामद हुआ और कितने व्यक्ति पकड़े गए तथा चित्त विभाग की उस शाखा का नाम क्या है जिसने इन छापों में भाग लिया; और
  - (ग) इनकी संख्या का ग्रलग-भ्रलग चिवरण क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिंसोदिया) : (क) महोदय आयक्तर विभाग ने 1-1-1980 से 31-3-1981 तक की अवधि के दौरान 4379 तलाशियां ली हैं। इन तलाशियों के दौरान प्रथम दृष्ट्या लगभग 23.75 करोड़ रुपये की लेखाबाह्य परिसम्पत्तियां पकड़ों गई है। इस सम्बन्ध में आयकर अधिनियम के अन्तर्गत, कोई गिरफ्तारी नहीं की गई है।

(ख) और (ग) तलाशी के अन्तर्गत आने वाले व्यक्तियों की संख्या को देखते हुए, इन व्यक्तियों के सम्बन्ध में विस्तृत ब्योरे प्रस्तुत करना व्यवहार्य नहीं होगा । तथापि, यदि माननीय सदस्य किसी मामले विशेष के बारे में सूचना प्राप्त करना चाहते हो तो वह प्रस्तुत कर की जायेगी।

## Representation of Scheduled Castes and Scheduled Tribes persons on Boards of Directors of Banks

175. SHRI G. SWAMY NAIK: Will the Minister of FINANCE be pleased to state:

- (a) whether any representation to Scheduled Castes and Scheduled Tribes persons have been given in the various nationalised banks on their Boards of Directors;
- (b) if so, what are the details thereof banks-wise; and
- (c) if not, what are the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Although there is no provision in the related statutes governing State Bank of India and 20 nationalised banks for the appointment of Directors belonging to Scheduled Castes Scheduled Tribes on the Board of each bank, in actual practice, Government Directors appointed belonging to Scheduled Castes Scheduled Tribes on the Boards of banks

- (b) Names of such Directors belonging to Scheduled Castes/Scheduled Tribes presently serving on the Boards of some of the public sector banks are indicated in the enclosed statement (Annexe).
- (c)  $A_S$  regards the remaining banks, steps are being taken to appoint Directors belonging to these categories.

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## Statement

Names of existing Directors|Members on the Board of State Bank of India and 20 Nationalised Banks belonging to Scheduled Castes|Scheduled Tribes

SI.	No. Name of the Board	l 		Name of the Director/Member	Whether belongs to Scheduled Castes/ Scheduled Tribes
	A. State Bank of India				
1	Ahmedabad Local Board			Shri Ramjibhai R. Chaudhari.	Scheduled Tribe
2	Bhopal Local Board .			Shri Narendra Pratap Singh	Scheduled Tribe
3	Bombay Local Board .			Dr. Dasu Ramaswami	Scheduled Caste
4	Calcutta Local Board	•		(i) Prof. Sreepada Das	Scheduled Caste
				(ii) Rev. Karbenson Sangma	Scheduled Tribe
5	Madras Local Board .			Shri E. Govindaraj	Scheduled Caste
6	New Delhi Local Board			Shri Moti Lal Kadam	Scheduled Caste
7	Patna Local Board .	•	•	Mrs. Mary Topno	Scheduled Tribe
	B. 20 Nationalised Banks				
ı.	Central Bank of India.	•		Shri Himat Singh Parteti	Scheduled Tribe
2	Bank of India		•	Shri N.M. Wadiwa	Scheduled Tribe
<b>3</b> 1	Punjab National Bank			Shri Richh Pal Mehra	Scheduled Caste
4	Bank of Baroda		•	Shri Chuni Lal Indalia	Scheduled Caste
5	United Commercial Bank	•		(i) Shri Prakash Ram	Scheduled Caste
				(ii) Shri Mohan Nayak	Scheduled Caste
6	United Bank of India			(i) Smt. Lhingjaneng Gangte	Scheduled Tribe
	-			(ii) Prof. J.C. Brahma	Scheduled Tribe
7	Dena Bank	•		Shri N.K. Hathila	Scheduled Tribe
8	Syndicate Bank .			Shri Bharat Singh	Scheduled Caste
9	Union Bank of India.			Shri Ram Baboo Arya	Scheduled Caste
0	Allahabad Bank .			Col. Prabhu Lal Negi (Retd.)	Scheduled Tribe
11	Bank of Maharashtra .			Shri Kaluram Dodhade	Scheduled Tribe
12	Indian Overseas Bank		•	Prof. S.R. Bijoor ;	Scheduled Caste